NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 4-A in TP No. 4/397-398/NCLT/AHM/2016 (New) C.A 228/2009 in C.P. No. 98/397-398/CLB/MB/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Jyotsnaben P. Patel

V/s.

Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ANUI K. TRIVEDI

Advocate

Respondent 1,284

1-25

2

<u>ORDER</u>

None present for Petitioner. Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2 and 4.

Learned Counsel for Respondent represented that stay granted by Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 09.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.